

Programme of ASIAD Games

680. SHRI PIUS TIRKEY:

SHRI K. P. SINGH DEO:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are fully aware about the time bound programme of Asiad Games;

(b) what is the approximate estimated expenditure of various Government departments about the Asiad Games; and

(c) when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) The estimated expenditure on Asian Games to be met by the Ministry of Education is Rs. 54.83 crores. In addition to this, DDA will be incurring an expenditure of Rs. 9.35 crores and the NDMC will be incurring an expenditure of Rs. 2.75 crores.

(c) The work is expected to be completed well before November, 1982 when the Asian Games are scheduled to be held.

Grants to Universities including Mithila and Sanskrit Universities in Bihar

681. SHRI BHOGENDRA JHA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total amount advanced as Developmental and other grants to each of the Universities in the country and particularly in Bihar during the last three years;

(b) what amount has been granted to individual colleges under Mithila University and Sanskrit University in Bihar during the last three years; and

(c) whether the Kalidas-Vidyapati College of Uchchaitha, Kalidas College of Chandouna and M. S. College of Jayanagar under Mithila University have been sanctioned development grants leave situated in backward areas and if so, details thereabout and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) A statement showing grants paid by the University Grants Commission to Universities including those in Bihar during 1978-79, 1979-80 and 1980-81 is laid on the table of the House. (Placed in Library. (See no. LT-2665/8).

(b) The amount paid by the University Grants Commission to the Colleges affiliated to Mithila University for development schemes during 1978-79 to 1980-81 is given in the statement laid on the Table of the House. Placed in Library. (See no. LT-2265/81). No grant has been sanctioned by the Commission to the Colleges affiliated to K. S. Darbhanga Sanskrit University as they are not included in the list of Colleges brought under Section 2(f) of the UGC Act.

(c) The Kalidas-Vidyapati College of Uchchaisha, Kalidas College of Chandouna and M. S. College of Jaynagar are not eligible to receive grants from the Commission as they are not included in the list of Colleges brought under Section 2(f) of the UGC Act.

Late Running of Trains

682. SHRI SUBODH SEN: Will the Minister of RAILWAYS be pleased to state:

(a) why the railway administration is shy to state how for the late running of trains is caused due to freight trains taking precedence over mail/express/passenger trains, Super-fast trains causing delay to other trains mechanical failures due to use of over-aged rolling stock; over saturation of line capacity creating bottle-necks in pas-

ra.ms, interruption to through
of traffic due to accidents
and ed restrictions imposed due to
bad track and over-aged bridges; and

(b) what steps have been taken to
improve the position?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND
IN THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS (SHRI MAL-
LIKARJUN): (a) Since passenger carry-
ing trains are scheduled to run on
charted paths, normally running of
freight trains and superfasts trains
does not effect their punctuality. How-
ever, mechanical failures, accidents
and unforeseen speed restrictions
effect punctuality.

(b) The punctuality performance of
passenger carrying trains is being
watched closely at all levels and caus-
es of loss of punctuality are being
analysed. Concerted efforts are made
to improve the running of trains by
attending to the aspects like indiscrimi-
nate alarm chain pulling, rolling
stock failures, locomotive failures,
accidents.

General Managers are giving per-
sonal attention to punctuality. Avoida-
ble detentions are gone into in
details and staff responsible are iden-
tified for suitable action against them.

Liaison is being maintained with
the State Governments concern-
ed to check the incidence of alarm
chain pulling, disconnection of hose-
pipes and miscreant activities.

Indo-Bangladesh Relations

683. SHRI CHITTA BASU: Will the
Minister of EXTERNAL AFFAIRS
be pleased to state:

(a) whether the Indo-Bangladesh re-
lations are under strains now because
of the disputes relating to territorial
rights over the New Moore Islands,
Farakka and the sharing of Ganga
waters, ratification and implementa-
tion of 1974 land boundary agreement.

and delineation of the maritime and
riverline boundaries;

(b) if so, the respective positions of
the two governments on these issues;

(c) whether the Government, as a
general policy wants improvement of
the bilateral relations; and

(d) if so, the steps already taken or
proposed to be taken in that direction?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI P. V. NARASIMHA
RAO): (a) to (d). Eversince the dec-
laration of independence, relations bet-
ween India and Bangladesh have been
traditionally close and friendly. As is
the case between two neighbours,
there have been differences over some
bilateral questions. At times these
differences have caused some tempo-
rary tension. However, the two
Governments have agreed that these
problems can best be solved through
peaceful bilateral negotiations. All the
issues referred to in this Question are
under active discussion with the Gov-
ernment of Bangladesh and it is our
expectation that we will be able to
find acceptable solutions for all of
these. Governments policy is one of
seeking friendship with all countries
and particularly with our neighbours
such as Bangladesh. Consistent with
this policy it has been our endeavour
to resolve all outstanding problems
through discussion and also to increase
cooperation and exchanges in all
fields.

Supply of Sub-standard Medicines to Government Hospitals and C.G.H.S. Dispensaries

684. SHRI R. L. P. VERMA: Will
the Minister of HEALTH AND FA-
MILY WELFARE be pleased to state:

(a) whether it is a fact that the
medicines supplied to patients through
government hospitals and C.G.H.S.
dispensaries are of sub-standard and
poor quality;

(b) whether some of the medicines
sold in the market are adulterated;